



GOVERNMENT OF JAMMU AND KASHMIR,
FINANCE DEPARTMENT
Civil Secretariat, Jammu

NOTIFICATION

Jammu, the 2nd....January, 2018

SRO 4 .- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that following amendment shall be made in the Jammu and Kashmir Accounts Service (Revised) Rules, 1972; namely:-

After second proviso to rule 24, the following shall be added as third proviso;

“Provided also that 25% of duty posts of the Pay Band-2 ₹ 9300-34800 + Grade Pay ₹ 4800 (carried by the Junior Scale Accounts Officers) of Jammu and Kashmir Accounts (Gazetted) Service shall be in the non-functional Pay Band-3 ₹ 15,600-39,100 + Grade pay ₹ 5600 and the said selection Grade shall be admissible on completion of five years of service on merit and suitability subject to availability of the posts”.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary) IAS,
Principal Secretary to Government,
Finance Department.

No. DGAT/CAE-Misc-83/PS/DR/03

Dated: 02-01-2018

Copy to the:-

1. All Financial Commissioners.
2. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.
3. Director General of Police, J&K.